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By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 08/05 day of Feb. 2006.

Review Application No. 12 of 2006.

IN

Original Application No. 1175 of 2005

Hon'ble Mr. K.B.S. Rajan, Member (J)

Hon'ble Mr. A.K. Singh, Member (A)

S.K. Agnihotry **Applicant**

By Adv: Sri D.K. Srivastava

V E R S U S

Union of India & Ors. **Respondents.**

By Adv: NIL

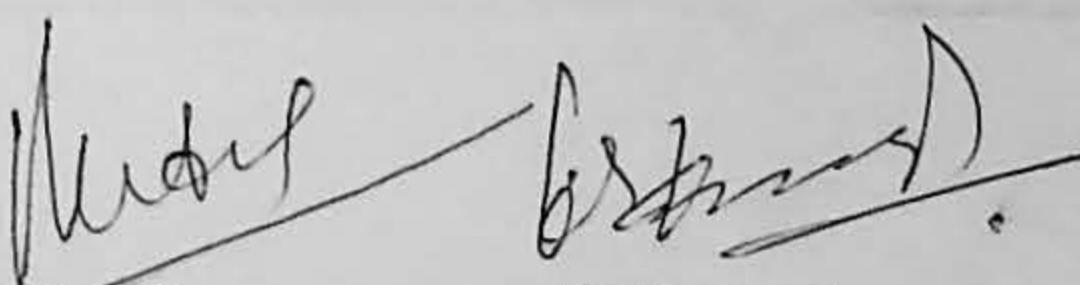
O R D E R

BY K.B.S. RAJAN, MEMBER-J

The order is specific. The Respondents are to take action on the representation, taking into account all the grounds in the OA. Thus if the applicant makes available the OA with all the attendant documents, needless to mention that the respondents shall decide the representation after considering the grounds in OA.

2. The order under Review does not call for any re-look.

3. The Review Application is disposed of.


Member-A Member -J